

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1618
ANSWERED ON:08.03.2010
NON -PAYMENT OF EPF DUES BY TEXTILE MILLS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Provident Fund (PF) dues of employees of closed/liquidated textile mills are pending against the said mills in the country including Gujarat;
- (b) if so, the details thereof indicating the name of such mills and the quantum of PF dues outstanding against them, State-wise; and
- (c) the steps taken by the Government to ensure the payment of said dues at the earliest?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): In respect of closed and liquidated establishments the arrears of contribution of workers are paid from the Special Reserve Fund (SRF).

As and when claims are received from employees in respect of such establishments, allotment is being made from the SRF, on request from the concerned field office of Employees' Provident Fund Organisation.

Funds as detailed below were allotted from the SRF for paying dues of employees of closed/ liquidated establishments including textile mills of Gujarat.

Year Amount
(Rupees in Lakhs)

2007-08	255.00
2008-09	395.81